

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.11595 of 2023

Baidyanath Gochhayat and others* *Petitioners

Mr. Shivsankar Mohanty, Advocate

-versus-

The Union of India and others* *Opposite Parties

Mr. S.S. Kashyap, CGC for Union of India

Mr. Debakanta Mohanty, A.G.A. for the State

**CORAM:
THE CHIEF JUSTICE
JUSTICE G. SATAPATHY**

**ORDER
25.04.2023**

Order No.

01. 1. Issue notice. Since Mr. S.S. Kashyap, learned Central Government Counsel and Mr. Debakanta Mohanty, learned Additional Government Advocate for the State accepts notice on behalf of the respective Opposite Parties, extra copies of the present petition be served on them today itself. Replies be filed at least three days prior to the next date.
2. List along with W.A. No.81 of 2022 on 17th May, 2023.

***(Dr. S. Muralidhar)*
*Chief Justice***

***(G. Satapathy)*
*Judge***